



By Email

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/3649/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Sri B.K. Chetri,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 17th July, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB I-11/2019/2891 dtd 9th July,2019

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for 1(one) day on 10.07.2019 along with station leave permission w.e.f the evening of 09.07.2019 till the morning of 11.07.2019, as prayed for.

Yours faithfully,

(Signature) 17/7/19

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-25/2003/3650/A, dated 17.07.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)